

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHI

XXXX/RA/CCP No. 14/90 in OA No. 649/86

I.J.Naik

Sh.S.S.Tiwari,

APPLICANT(S)

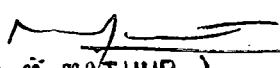
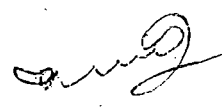
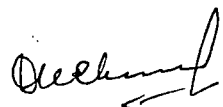
COUNSEL

VERSUS

U.O.I

RESPONDENT(S)

COUNSEL

Date	Office Report	Orders
		11-7-90 Petitioner through Shri S.S.Tiwari, Counsel. Respondents through Shri D.K.Sinha, Counsel. List for further directions on 13-7-90 in the afternoon at 3.00 P.M.  (M.M.MATHUR) MEMBER  (P.K.KARTHA) VICE CHAIRMAN <u>13.7.90</u> Present: Mr. S.S. Tiwari, Adv for applicant Mr. D.K. Sinha, Adv for Respondents. Applicant does not wish to press Review application. The Review application is dismissed as withdrawn.  (D.K. Chatterjee) Member(A)  (P.K. Kartha) V.C.T.